

18. CP 060/00094/2015 in

O.A. No. 060/00749/2014

Kamlesh Kumari Vs. Sarvjit Singh & Others

27.04.2015

Present: Mr. J.R. Syal, counsel for the petitioner

1. Heard.
2. Issue notice to the respondents.
3. List on 28.05.2015.

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(UDAY KUMAR VARMA)

MEMBER (A)

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(SANJEEV KAUSHIK)

MEMBER (J)

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Notice issued
on 6/5/15 A.D
awaited. Compliance
report not filed
22/5

KUSUM ARORA

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

25. C.P.060/00094/2015 IN
O.A. No.060/00749/2014

(KAMLESH KUMARI Vs. SARVJIT SINGH & ORS.)

28.05.2015

Present: Sh. J.R. Syal, counsel for the applicant.
Sh. H.S. Sullar, counsel for the respondents no.1 and 2.
Sh. Barjesh Mittal, counsel for respondent no.3.

1. Learned counsel for the parties agree that order of this Court has been complied with. Learned counsel for the respondents produces order dated 04.05.2015 in this regard. The same may be taken on record. Reply filed on behalf of respondent no.3 is also taken on record.
2. Considering ad-idem between the parties, CP is disposed of. Notices issued are discharged.

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(UDAY KUMAR VARMA)
MEMBER (A)

JK
(SANJEEV KAUSHIK)
MEMBER (J)

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